Annexure-7

Name of the corporate debtor: GOLDEN TOBACCO LIMITED; Date of commencement of CIRP: 07.06.2022; List of creditors as on: 28.05.2023

List of operational creditors (Government dues)

Sl.No.	Details of Claimant		Details of claim		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-of	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC if applicable						
1	THE ASSISTANT COMMISSIONER OF CUSTOMS,CUSTOM DEPARTMENT	GOVERNMENT OF INDIA CUSTOMS DEPARTMENT	20-06-2022	INR 3,45,241.00	INR 3,45,241.00	Custom Dues	NO	NA		NA	NA	NA	INR -	NA
2	NATIONAL STOCK EXCHANGE OF INDIA LIMITED	GOVERNMENT OF INDIA NSE DEPARTMENT	21-06-2022	INR 37,250.00	INR 37,250.00	Stock Exchange	NO	NA		NA	NA	NA	INR -	NA
3	ESI CORPORATION (Ministry of Labour & Employment,Govt. Of India)	GOVERNMENT OF INDIA ESIC DEPARTMENT	23-06-2022	INR 3,38,583.00	INR 3,38,583.00	ESIC	NO	NA		NA	NA	NA	INR -	NA
4	BSE LIMITED	L67120MH2005PLC155188	13-07-2022	INR 2,14,760.00	INR 2,14,760.00	BSE	NO	NA		NA	NA	NA	INR -	NA
5	CENTRAL TAXDEPARTMENT (CGST) GUNTUR	GOVERNMENT OF INDIA CGST DEPARTMENT	11-07-2022	INR 24,41,497.00	INR 24,41,497.00	CGST	NO	NA		NA	NA	NA	INR -	NA
6	EMPLOYEES PROVIDENT FUND ORGANISATION	GOVERNMENT OF INDIA EPFO DEPARTMENT	21-07-2022	INR 3,38,583.00	INR 3,38,583.00	EPFO	NO	NA		NA	NA	NA	INR -	NA
7	CENTRAL TAXDEPARTMENT (CGST)Mumbai	GOVERNMENT OF INDIA CGST DEPARTMENT	05-08-2022	INR 3,01,88,39,532.00	INR 3,01,88,39,532.00	CGST	NO	NA		NA	NA	NA	INR -	NA
8	CENTRAL TAXDEPARTMENT (CGST)Vadodara	GOVERNMENT OF INDIA CGST DEPARTMENT	29.08.2022	INR 50,69,58,583.00	INR 50,69,58,583.00		NO	NA		NA	NA	NA	INR -	NA
9	BRIHANMUMBAI MUNICIPAL CORPORATION	GOVERNMENT OF INDIA MUNICIPAL TAX	22.03.2023	INR 22,78,78,750.00	INR 22,78,78,750.00		NO	NA		NA	NA	NA		na
				INR 3,75,73,92,779.00	**INR 3,75,73,92,779.00**								**INR -**	

VICHITRA NARAYAN PATHAK
Reg. No. IBBI/IPA-001/IP-P01353/2018-19/12063
Dated 11/10/2018
INSOLVENCY PROFESSIONAL (IP)